

CONTESTED COMMERCIAL CASES DISPOSED DURING THE MONTH OF FEBRUARY-2025

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	VS ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE DISPOSAL (CONTESTED SETTLED)	OF DATE EXECUTIO N /N DECREE	OF NUMBER OF EXECUTIO N	ACT FOR DAYS SECTION		
1	SH. SANJEEV KUMAR AGGARWAL DISTRICT JUDGE (COMMERCIAL COURT)-01	CENTRAL	301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1012/2022	05.04.2022	S. VIPIN SINGH CHADHA VS. BEENA GUPTA	SH. AVTAR SINGH AND SH. JAWAHAR LAL	9873921590 & 9871380565	01.02.2025	1033	Yes	Contested				Suit for Recovery	
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2409/2022	31.10.2022	UMESH TYAGI VS. MUNICIPAL CORPORATION OF DELHI	AKHIL RAN AND SH. SANJEEV MALIK	8860939496 & 9560622330	06.02.2025	829	Yes	Contested					Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-59/2024	10.01.2024	ATEEB KHAN VS. VARUN SHARMA	RAJESHWAR PRASAD GUPTA AND PRASHANT SHARMA	9810764910 & 9811996757	11.02.2025	398	Yes	Contested					Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-336/2023	23.02.2023	VDR COLORS & CHEMICALS PVT. LTD. VS. SHREE JAGDAMBA DYEING MILLS	SH. S.B. SHARMA & SH. RAJAVRDHAN	9868995997 & 9818869841	12.02.2025	720	Yes	Contested					Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-2053/2022	26.08.2022	NARSINGH DASS AND CO. VS. PRASHANT BHIKHAN	VINAY MOHAN SHARMA AND SATISH BAJAJ	9818194170 & 9990979019	15.02.2025	904	Yes	Contested					Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	COUNTER CLAIM-1/2023	06.01.2023	PRASHANT BHIKHAN VS. NARSINGH DASS	SATISH BAJAJ & MOHAN SHARMA	9990979019 & 9818194170	15.02.2025	771	Yes	Contested					Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-780/2023	10.05.2023	CANARA BANK VS. SAGAR ENTERPRISES	SH. VIPIN & SH. RAJAN MISHRA	8750814397 & 8860963719	19.02.2025	651	Yes	Contested					Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-710/2021	01.03.2021	INDIAN BANK VS. KAFIL AHMED	SUSHIL KUMAR RAI & AMAN GUPTA	9968316497 & 9717718293	24.02.2025	1456	Yes	Contested					Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-568/2024	27.09.2024	K.P. DIAMONDS PVT LTD. VS. SIDDHI JEWELS	NAMRATA MALIK AND PUNEET JAIN	9211249216 & 9810865240	24.02.2025	150	No	Contested					Misc. Petition
			301, Extension Block, Tis Hazari Courts, Delhi	Misc. Petition	Misc. DJ-694/2024	02.12.2024	K.P. DIAMONDS PVT LTD. VS. SIDDHI JEWELS	NAMRATA MALIK AND PUNEET JAIN	9211249216 & 9810865240	24.02.2025	84	No	Contested					Misc. Petition
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-1495/2023	10.11.2023	HARI SINGH VS. HDFC ERGO GIC LTD.	AMIT KUMAR AND SH. R.K. GUPTA	9910316491 & 9312635262	25.02.2025	473	Yes	Contested					Suit for Recovery
			301, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM-5166/2021	07.12.2021	HAMDARD NATIONAL FOUNDATION VS. SPPL FORMULATIONS & ORS.	SHIVENDRA PRATAP SINGH & MS. MEHAK KHANNA	96547374889 & 9560661322	28.02.2025	1179	No	Contested					Suit for Recovery
2	SH. RAJESH KUMAR GOEL DISTRICT JUDGE (COMMERCIAL COURT)-02	CENTRAL	306	CS (COMM)/	1608/2023	19-12-2023	Manish Sukhija Vs Municipal Corporation Of Delhi	satyendra kumar singh(P),	981161525	04-02-2025	413	NA	CONTESTED	NA	NA		SUIT FOR RECOVERY	
			306	CS (COMM)	1659/2024	30-05-2024	M/S I G ENTERPRISES VS M/S SHUBH LAXMI BABYS CARE	SIDDHARTH SINGH(P),	9810771535	04-02-2025	250	NA	CONTESTED	NA	NA		SUIT FOR RECOVERY	

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			306	CS (COMM)/	1717/2020	17-11-2020	VIBHAS BHUTANI Vs SAURABH KATAR	KRITI RANJAN(P),	NA	10-02-2025	1574	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
			306	CS (COMM)/	1523/2023	24-11-2023	Star Biomed Pvt Ltd Vs Maykar Diagnostics	Amit Chawla(P),	9718689708	10-02-2025	717	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
3	SH. ILLA RAWAT, DISTRICT JUDGE, (COMMERCIAL COURT)-03, TIS HAZARI COURT, DELHI	CENTRAL	303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS -DJ 1077/2019	17.10.2019	M/S BENCARDO BATHWARE INDIA PVT.LTD. VS MANJUNATH HEDGE	ANKIT KRISHNAN	9560237069	25.02.2025	1960	Yes	SUIT DISMISSED	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 995/2022	02.04.2022	RAM NIWAS GOEL VS MCD	SANURAG KAUSHIK	9999334547	22.02.2025	1060	Yes	DECREE	-----	-----	Suit for Recovery
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 318/2024	29.02.2024	STATE BANK OF INDIA VS AVADHESH SEXENA PROP, M/S GODDWILL ENG.	VIJAY PARKASH	9810210832	12.02.2025	349	Yes	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 698/2024	06.09.2024	ASHWANI KUMAR AGGARWAL VS MCD	SATYENDRA KUMAR SINGH	981161525	12.02.2025	251	Yes	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 1142/2023	09.08.2023	RAJESH KUMAR GUPTA VS MCD	MOHIT SINGHAL	9911692228	07.02.2025	548	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 479/2024	19.04.2024	PRACHI (INDIA) PVT. LTD. VS MOTHER MARY PUBLIC HIGH SCHOOL	D.R.JAIN	9871059347	19.02.2025	336	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	CS COMM 813/2023	17.05.2023	THE INDIAN EXPRESS PVT. LTD. VS SANTOSH KHANNA ADVERTISINGS	RAJAN KHANNA	9811797546	22.02.2025	645	YES	DECREE			
			303, Extension Block, Tis Hazari Courts, Delhi	Suit for Recovery	OMP(COMM) 158/2023	25.09.2023	M/S RANIGANJ NURSING HOME VS BHARTI GANGULY	SANJAY KUMAR MISHRA	9818336108	10.02.2025	505	NO	ALLOWED			
4	MS ANIL KUMAR SISODIA, DISTRICT JUDGE, COMMERCIAL COURT-04	CENTRAL	304 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/519/2024	27-04-2024	NKR TEXTILES Vs SHARMA ENTERPRISES	VIKRANT JAIN	9811377679	04-02-2025	283 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			305 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1403/2022	01-06-2022	MUKESH BANSAL Vs M/S PRINT LAND INDIA	SH. DURGESH GUPTA	9811217093	12-02-2025	771 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			306 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/588/2024	13-05-2024	VIVEK TRADING COMPANY Vs SHRICHAR VINAYAK CONTAINERS	SH. RAKESH SHRICHAR	9910411577	14-02-2025	277 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			307 EXTENSION BLOCK TH DELHI	RECOVERY	CS (COMM)/1221/2022	09-05-2022	VIJAY KUMAR ARORA Vs RUNGTA COLLEGE OF ENGINEERING AND TECHNOLOGY	SH. RAHUL TANDON	9899619440	22-02-2025	1020 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY

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			308 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/1451/2023	31-10-2023	POOJA NANDA PROP. OF M/S WAHE GURUBHATIA ELECTRONICS Vs M/S RAPID POWER SYSTEMS	MUKUL	706597133	27-02-2025	485 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
			309 EXTENSION BLOCK THRO DELHI	RECOVERY	CS (COMM)/5136/2021	04-12-2021	UNION BANK OF INDIA Vs MOHD. ADNAN ABRAR AND ORS	SH. SANDEEP	8826993779	28-02-2025	1182 DAYS	YES	CONTESTED	NIL	NIL	RECOVERY
5	SH. MANOJ KUMAR DISTRICT JUDGE (COMMERCIAL COURT)-05	CENTRAL	NIL													NIL
6	SH. NIKHIL CHOPRA, DJ COMM-06 TIS HAZRI COURT CENTRAL DELHI	CENTRAL	CS (COMM)	OMP (COMM.)/71/2019	10-07-2019	M/S SHANIV CONSTRUCTION PVT LTD Vs GAIL INDIA LTD	AJAY PAUL	9810539647	18-02-2025	2050 DAYS	YES	Contested	NA	NA	PETITION U/S 34 OF ARBITRATION &	
			CS (COMM)	CS (COMM)/2650/2022	08-12-2022	UMESH TYAGI Vs MCD	AKHIL RANA	7838798382	07-02-2025	792 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY	
			CS (COMM)	CS (COMM)/441/2024	08-04-2024	M/S VIRAJ ENTERPRISES Vs PUNJAB NATIONAL BANK	KK AGGARWAL	9810006579	04-02-2025	302 DAYS	YES	Contested	NA	NA	SUIT FOR RECOVERY OF MONEY	
7	SH. MUKESH KUMAR GUPTA DISTRICT JUDGE, COMMERCIAL COURT-07	CENTRAL	NIL													
8	SH. GORAKH NATH PANDEY DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL													
9	SH. DEEPAK GARG, DISTRICT JUDGE, COMMERCIAL COURT-09	CENTRAL	309 THIRD FLOOR EXTENTION BLOCK	CS	CS (COMM)/687/2021	27.02.2021	RAVI GROVER VS A.K GUPTA	RAHUL NAGPAL	9971827923	20.02.2025	1454		CONTESTED			
10	SH. AJAY PANDEY, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	307	Civil	CS (COMM)/1575/2023	12/12/23	Kavish Satija Vs SKCC Personal Care	Kamra Associates	89818636833	25/02/25	#MACRO?	Yes	Contested	17/01/25	0	
			307	Civil	CS (COMM)/346/2022	28/01/22	MS. DEEPA Vs SMT. VANDANA YADAV	Rajeev Lochan	9711750166	03/02/25	#MACRO?	Yes	Contested	Not executed due to deficit court fee not paid	0	
			307	Civil	OMP (COMM.)/63/2024	27/07/24	UNION OF INDIA Vs M/s Enkay Enterprises	Ashish Sharma	9313471929	15/02/25	#MACRO?	Yes	Contested	29/01/25	0	

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11	SH. S.S RATHI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	COURT ROOM 310	CS (COMM)	CS(COMM)/5134/2021	04.12.2021	M/S SHANTI INDUSTRIES VS M/s CHIRAG ENTERPRISES	Varshesh Khurana	9811059395	04.02.2025	158	-	Contested	-	-	Recovery of Money 2(1)(c)(ii)
			COURT ROOM 310	CS (COMM)	CS (COMM)331/2022	27-01-2022	RAVINDRA KUMAR SHARMA Vs M/S ENGLISH PREMIUM	Deepak Bashta	-	07.02.2025	1107	-	Contested	-	-	Civil Procedure Code-20
			COURT ROOM 310	CS (COMM)	CS (COMM)245/2024	15-02-2024	Shishpal Vs Municipal Corporation Of Delhi	Satyendra Kumar Singh	9811161525	11.02.2025	362	-	Contested	-	-	2
			COURT ROOM 310	CS (COMM)	CS (COMM)591/2024	13-05-2024	STATE BANK OF INDIA VS MR HARGYAN SINGH	Biplab Kumar Mukherjee	9811767517	12.02.2025	275	-	Contested	-	-	Suits for recovery and Damages 2(1)
			COURT ROOM 310	CS (COMM)	CS (COMM)868/2021	09-03-2021	KAMAL GUPTA Vs NORTH DELHI MUNICIPAL CORPORATION AND ANR	Vinay Kumar	-	13.02.2025	1437	-	Contested	-	-	Recovery of Money 2(1)(C)(i)
12	SH. RAVINDER BEDI, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	401	Misc DJ	737/2024	19.12.2024	M/S KIRAN ROADWAYS PVT LTD Vs M/S GOVINDS CABLE INDUSTRIES AND ORS	BRJPAL SINGH	9811702566	04.02.2025	-	-	-	-	-	-
			401	CS COMM	706/2024	07.06.2024	NAWAL KISHORE SONI V/S GANESH PRASAD	ANMOL KAPUR	9718844007	11.02.2025	-	-	-	-	-	-
			401	MISC DJ	375/2024	18.05.2024	EPAC FLEXIBLES PVT LTD V/S ANKUR	VIJYOTTI SHARMA	9310250694	13.02.2025	-	-	-	-	-	-
				COUNTER CLAIM	12/2023	21.02.2023	M/S SETHI AGENCIES V/S M/S MEDILIVESCARE MANUFACTURING PVT LTD	NIKHIL	8744848370	15.02.2025	-	-	-	-	-	-
				CS COMM	322/2022	25.01.2022	M/S MEDILIVESCARE MANUFACTURING PVT LTD V/S M/S SETHI AGENCIES	RAJEEV KUMAR	9312276651	15.02.2025	-	-	-	-	-	-
				CS COMM	174/2023	28.01.2023	SH. GOVIND NARAYAN KOTHARI V/S B.E. CONTRACTS PVT LTD	TEJ PRATAP	8750116605	19.02.2025	-	-	-	-	-	-
13	SH. M.K NAGPAL, DISTRICT JUDGE, COMMERCIAL COURT	CENTRAL	NIL													
14	SH. ASHUTOSH KUMAR, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/845/2022	20-10-2022		STATE BANK OF INDIA Vs SH. RAJESH KUMAR SURYA AND ANR	VARUN CHANDIOK(P),	9818365119	06-02-2025	840	Yes	DECREE	Nil	Nil	
				CS (COMM)/671/2022	23-08-2022		BRIJ BHUSHAN SHARMA PROP OF M/S PRIME OVERSEAS--	SANJAY KUMAR(P),	9811446783	11-02-2025	903	Yes	DECREE	Nil	Nil	
				CS (COMM)/406/2022	28-05-2022		UNION BANK OF INDIA Vs VAIBHAV LAXMI SHG AND ORS	ALOK KUMAR(P),	9911000126	20-02-2025	999	Yes	DECREE	Nil	Nil	

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				CS (COMM)/86/2022	02-02-2022	M/S EXCELSIOR INK COMPANY Vs ADD SERVICE	BHARAT BHUSHAN(P),	9910403763	28-02-2025	1122	Yes	DECREE	Nil	Nil		
15	MS. HEMANI MALHOTRA DISTRICT JUDGE (COMMERCIAL COURT)-02	WEST		CS COMM	CS (COMM)/122/2021	15-02-2021	METALORE OVERSEAS PVT LTD Vs KANCHAN DUGGAL	Himal Akhtar	9810456889	03-02-2025	1449 days	No	CONTESTED	NIL	NIL	
				CS COMM	CS (COMM)/578/2023	03-08-2023	SARITA PANDEY Vs AFS FACILITY INTENT INDIA PVT LTD	Rajesh Rain	9891326895	07-02-2025	554 days	No	DECREE	NIL	NIL	
				CS COMM	CS (COMM)/778/2023	19-10-2023	SUNDIPIKA WAHAL Vs BALMEET SINGH KATHURIA	Sunil Kumar Bhardwaj	9311603027	18-02-2025	488 days	No	DECREE	NIL	NIL	
				CS COMM	Misc DJ/190/2025	22-02-2025	Parveen Khandelwal Vs Vijay Chauhan	Anil Sharma	9718358212	24-02-2025	02 days	No	DISMISSED	NIL	NIL	
16	SH. DIG VIJAY SINGH, DISTRICT JUDGE (COMMERCIAL COURT)-03	WEST			CS (COMM)/694/2023	20/09/23	RAJINDER PARSHAD GUPTA Vs DELHI JAL BOARD	Neeraj gupta	9811267045	01/02/25	500		DECREE			
					CS (COMM)/229/2024	07/03/24	Randhir Kumar Cholamandalam General Insurance	Vsinder Mohan Singh	8920348291	06/02/25	336		DECREE			
					CS (COMM)/608/2023	18/08/23	STATE BANK OF INDIA Vs MRS KAMLESH		9810019614	07/02/25	539		DECREE			
					CS (COMM)/14/2023	02/01/23	UNION BANK OF INDIA Vs CHIRAG SHG AND ORS			10/02/25	770		DECREE			
					CS (COMM)/582/2023	03/08/23	MEDDO SAFEHAWK PVT. LTD. Vs A TAJ SAFETY AND WELDING CO	Vinod Dhैया	9999558855	13/02/25	560		DECREE			
17	SH. SANJAY JINDAL, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/509/2022	10/06/22	STATE BANK OF INDIA Vs AZAM KHAN	RUCHI KHURANA	9811170646	11/02/25	977	NA	DECREED	Nil	Nil	
				CS (COMM)	Misc DJ/409/2023	08/07/23	SUNNY KUMAR BANSAL Vs HARDWYN INDIA INC	VIKASH BHATIA	9999440419	12/02/25	585	NA	ALLOWED	Nil	Nil	
				CS (COMM)	Misc DJ/401/2024	05/07/24	M/S SARA HELATHCARE PVT LTD VS M/S HICARE POLYMERS PVT LTD.	NEERAJ GUPTA	9811267045	13/02/25	223	NA	DISMISSED	Nil	Nil	
				CS (COMM)	CS (COMM)/323/2021	04/08/21	KESHAV CO/OPERATIVE BANK LTD. VS M/S SHRIVASTAVA ASHISH MEDICOS AND ORS.	RUPAK SHRIVASTAVA	8700116319	20/02/25	1296	NA	DECREED	Nil	Nil	
				CS (COMM)	CS (COMM)/510/2023	06/07/23	SAR GLOBAL PVT. LTD. VS JINDAL SPECIALTY TEXTILES LTD	PRAVESH BANSAL	8010909016	27/02/25	602	NA	DECREED	Nil	Nil	

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				CS (COMM)	CS (COMM)/487/2024	03/06/24	STATE BANK OF INDIA VS LALIT DHAKOLIA	SAURABH GAUTAM	9311131978	27/02/25	269	NA	DECREED	Nil	Nil	
18	SH. AJAY GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)	CS (COMM)/826/2024	23-09-2024	CANARA BANK Vs PRAVEEN GARG			12-02-2025			Contested			
				CS (COMM)	CS (COMM)/87/2024	30-01-2024	Virender Kumar Vs Jasmeen Singh Wadhwa			14-02-2025			Contested			
				CS (COMM)	CS (COMM)/269/2023	18-03-2023	ASHOK KANSAL Vs FAZLUR REHMAN			19-02-2025			Contested			
				CS (COMM)	CS (COMM)/122/2024	08-02-2024	State Bank Of India Vs MOHD RASHID			27-02-2025			Contested			
				CS (COMM)	CS (COMM)/493/2024	05-06-2024	Sanjay Arora Vs Ajmal and Sons			28-02-2025			Contested			
19	SH. NARESH KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL COURT)	WEST		CS (COMM)/5/2023	CS (COMM)/5/2023	02-01-2023	UNION BANK OF INDIA Vs BABA PARMAL SHG AND ORS			25-02-2025			DISMISSED			
				CS (COMM)/13/2023	CS (COMM)/13/2023	02-01-2023	UNION BANK OF INDIA Vs UPKAR SHG AND ORS			06-02-2025			DISMISSED			
				CS (COMM)/44/2023	CS (COMM)/44/2023	09-01-2023	BANK OF INDIA Vs AJAY ARORA			10-02-2025			DEGREE			
				CS (COMM)/196/2024	CS (COMM)/196/2024	27-02-2024	Ruchika Gupta Vs Satender Kumar Mukhiya			04-02-2025			DEGREE			
				CS (COMM)/303/2024	CS (COMM)/303/2024	03-04-2024	Ajay Mandal Vs Syed Imran			01-02-2025			DEGREE			
20	SH. ANURAG SAIN, DISTRICT JUDGE (COMMERCIAL COURT)-01	NEW DELHI		ARBTN	3047/2018	16.07.2018	PEC LTD. VS. BADRI SINGH VINIMAY PVT LTD.	A. K. VERMA	9810100963	01.02.2025	2392	NO	DISMISSED	Nil	Nil	U/S 34
				CS (COMM)	310/2021	23.08.2021	HINDUSTAN MEDIA VENTURE LTD. VS. NATIONAL COOPERATIVE DEVELOPMENT	PUNEET BAJAJ	9711166242	04.02.2025	1261	YES	DECREED	Nil	Nil	RECOVERY
				CS (COMM)	561/2022	09.06.2022	UNION BANK OF INDIA VS. GURU PRASAD	PRIYA RANJAN	9958264316	14.02.2025	981	YES	DECREED	Nil	Nil	RECOVERY
21	SH. VIDYA PRAKASH, DISTRICT JUDGE (COMMERCIAL COURT)		25	CS (COMM.)	750 / 2022	01.09.2022	G. R. GUPTA AND BROS. VS. PUNJAB NATIONAL BANK	SH. VINAYAK MARWAH	NOT PROVIDED	12.02.2025	896	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY

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				OMP (COMM.)	171 / 2023	07.12.2023	NARENDER KUMAR GENERAL MANAGER VS. SH. ANURAG KAUSHIK	SH. ANURAG KAUSHIK	9871441764	19.02.2025	441	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT
				CS (COMM.)	834 / 2022	12.10.2022	M/S ARCEE TRADING CORPORATION VS. M/S GREEN LIFE INFRASTRUCTURE DEVELOPMENT	SH. BASANT KUMAR GAUTAM	9013012928	24.02.2025	867	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
				OMP (COMM.)	81 / 2021	24.08.2021	RHINO BAMBOO INDUSTRY VS. NORTH EAST CENTRE FOR TECHNOLOGY APPLICATION AND	SH. DURGA DUTT	9711131164	25.02.2025	1282	NA	CONTESTED	NA	NA	U/S 34 OF ARBITRATION & CONCILIATION ACT
				CS (COMM.)	479 / 2023	24.08.2023	NEHA BAJAJ CHARAN PREET AND ORS. VS. SH. SANDEEP SINGH KUMAR	SH. SANDEEP SINGH KUMAR	9868727755	27.02.2025	554	NA	CONTESTED	NA	NA	SUIT FOR RECOVERY
22	SH. VINEETA GOYAL, DISTRICT JUDGE (COMMERCIAL COURT)-03		24	SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/306/2024	12/29/11/2024	M/S MASSIVE RESTAURANTS PRIVATE LIMITED VS M/S AV HOSPITALITY VENTURES LLP	PRATEEK KUMAR	20/12/-3741	12/02/2025	75	NO	ALLOWED	Nil	Nil	SECTION 9 OF ARBITRATION & CONCILIATION ACT
				SUIT FOR RECOVERY	CS (COMM.)/407/2023	18/07/2023	ANKIT MANAKTALA DILSHAD KHAN VS. RAMAN SABHLOK	RAMAN SABHLOK	20/12/-3741	15/02/2025	578	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				SUIT FOR RECOVERY	CS (COMM.)/418/2024	10/05/2024	DEKI ELECTRONICS LTD VS BRIGHT WESTECH SOLUTION PVT LTD	VARUN JAIN	20/12/-3741	15/02/2025	281	YES	DECREED	Nil	Nil	SUIT FOR RECOVERY
				SECTION 9 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/305/2024	12/29/11/2024	M/S MASSIVE RESTAURANTS PRIVATE LIMITED VS MOONSHINE FOOD VENTURES LLP	PRATEEK KUMAR	20/12/-3741	18/02/2025	81	NO	DISPOSED	Nil	Nil	SECTION 9 OF ARBITRATION & CONCILIATION ACT
				OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/129/2021	16/12/2021	M/S ATC FOODS PRIVATE LIMITED VS UNION OF INDIA	GAURAV AGGARWAL	20/12/-3741	20/02/2025	1162	NO	PETITION ALLOWED	Nil	Nil	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT
				OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/130/2021	16/12/2021	MS ATC FOODS PRIVATE LIMITED VS UNION OF INDIA	GAURAV AGGARWAL	20/12/-3741	20/02/2025	1162	NO	PETITION ALLOWED	Nil	Nil	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT
				OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/131/2021	16/12/2021	M/S ATC FOODS PRIVATE LIMITED VS UNION OF INDIA	GAURAV AGGARWAL	20/12/-3741	20/02/2025	1162	NO	PETITION ALLOWED	Nil	Nil	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT
				OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/36/2021	20/03/2021	M/S SUPERIOR AIRCON PVT. LTD. VS UNION OF INDIA THROUGH THE EXECUTIVE ENGINEER	KARTIK VENU	20/12/-3741	28/02/2025	1441	NO	DISPOSED	Nil	Nil	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT
				OBJECTION 34 OF ARBITRATION & CONCILIATION ACT	OMP (COMM.)/126/2024	20/05/2024	NARINDER SINGH VS M/S INDOSTAR CAPITALS FINANCE LIMITED	MANMOHAN SINGH	20/12/-3741	28/02/2025	284	NO	PETITION ALLOWED	Nil	Nil	OBJECTION 34 OF ARBITRATION & CONCILIATION ACT
23	MS. SAVITA RAO, DISTRICT JUDGE (COMMERCIAL COURT)	SOUTH	12, New Court Block-I	Petition U/s 34 of the Arbitration & Conciliation Act	OMP (COMM.)/38/2023	6-6-23	MR F PAUCIDENT LOPEZ AND ANR VS MS CITI FINANCIAL CONSUMER FINANCE INDIA LTD	Sh. R Vishnu Kumar	9620983424	03-02-25	608	NA	DISMISSED	NA	NA	Petition U/s 34 of the Arbitration & Conciliation
			12, New Court Block-I	Civil Suit	CS DJ/945/2018	6-10-18	DAZZLE ACCESSORIES INDIA LLP VS GOLDSQUARE SALES INDIAN PVT LTD	Mohd. Jamal vs Ikhlas	8826758896	04-02-25	2313	YES	DISPOSED	NA	NA	Suit for Recovery

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			12, New Court Block-I	Civil Suit	CS (COMM)/677/2023	23-12-23	Union Bank Of India Vs Aman Khandelwal	Sh Arvid Sinha	9810618195	12-02-25	417	YES	DECREED	NA	NA	Suit for Recovery
			12, New Court Block-I	Civil Suit	CS DJ/101/2019	12-2-19	IRFAN KHAN Vs DEEN MOHAMMAD	Sh. Dilshad Khan	9811962051	14-02-25	2194	YES	DISMISSED	NA	NA	Suit for Recovery
24	MS. ANURADHA SHUKLA BHARDWAJ, DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	NIL													
25	SH. SANDEEP YADAV	SOUTH	NIL													
26	SH. SANJEEV KUMAR SINGH COMMERCIAL COURT.	SOUTH	NIL													
27	SH. LOKESH KUMAR SHARMA DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH	40, New Court Block-II	Commercial	CS/COMM/710/2022	08-10-2020	KREL LTD. VS PRAVEEN KUMAR BUYYANI	SHARAVAN KUMAR	NOT GIVEN	14-02-2025	1590	-	DECREED	-	365	COMMERCIAL SUIT RECOVERY OF MONEY
			40, New Court Block-II	Commercial	CS/COMM/39/2022	12-01-2022	M/S MINDSHARE GROUP VS M/S UPPER INDIA STEEL	SHUBHAM PALIWAL	9624786054	12-02-2025	1127	-	DECREED	-	365	COMMERCIAL SUIT RECOVERY OF MONEY
			40, New Court Block-II	Commercial	CS/COMM/617/2023	20-01-2023	MAHESH EDIBLE OIL INDUSTRIES	VARNIKA BAJAJ	983660707	25-02-2025	767	-	DECREED	-	365	COMMERCIAL SUIT RECOVERY OF MONEY
			40, New Court Block-II	Commercial	CS/COMM/675/2022	01-12-2022	M/S PATANJALI PARVAHAN VS MOHIT RUBBER FOAM INDIA	QORA KHAN	9999154100	28-02-2025	820	-	DECREED	-	365	COMMERCIAL SUIT RECOVERY OF MONEY
28	SH. LAL SINGH, DISTRICT JUDGE	SOUTH-EAST	18 BLOCK 1	EXECUTION (COMM.)	40/2022	27-04-2022	M/S SHUBHAM ENGINEERING AND CONSTRUCTION COMPANY Vs M/S THE INDURE PVT. LTD.	VARUN GUPTA	NA	25-02-2025	1035	--	DISMISSED BEING NON-MAINTAINABLE	--	--	
29	MS. NEELAM SINGH, DISTRICT JUDGE	SOUTH-EAST	14	CS (COMM)/81/2018	21.12.2018	OK PLAY INDIA LIMITED Vs AP DISTRIBUTORS	ANIRUDH WADHWA	N/A	01.02.2025	2234	YES	Dismissed	-		NIL	
				CS (COMM)/705/2022	21.07.2022	SHG C ATTAL @GIAN CHAND ATTAL Vs MEISSA TECHNOLOGIES PVT LTD WE DO SKY	ALOK SHARMA	N/A	10.02.2025	935	YES	Dismissed	-			
				CS (COMM)/550/2023	06.06.2023	BHARAT BHUSHAN Vs M/S GHIBS FACILITY AND ALLIED SERVICES PVT LTD	HIMANSHU GARG	N/A	12.02.2025	617	YES	Dismissed	-			

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				CS (COMM)/558/2021	29.11.2021		BIOTECH CONSORTIUM INDIA LTD .VS SUNILA BAGGA	N/A	13.02.2025	1172	YES	Dismissed	-	-	-	-
				CS (COMM)/917/2022	12.09.2022		SUNILA BAGGA VS BIOTECH CONSORTIUM INDIA LTD	N/A	13.02.2025	885	YES	Dismissed	-	-	-	-
				CS (COMM)/783/2022	06.08.2022		LIC HOUSING FINANCE LTD. VS MANOJ KUNWAR	N/A	24.02.2025	933	YES	DECREED	-	-	-	-
				CS (COMM) 3808/2024	24.10.2024		RCPL LOGISTICS VS UTKARSH SETH	N/A	24.02.2025	123	YES	DECREED	-	-	-	-
				CS (COMM)/107/2024	16.02.2024		MANISH VOHRA VS AFSAR ALI	N/A	28.02.2025	378	YES	DECREED	-	-	-	-
30	SH. AJAY KUMAR JAIN	SOUTH-EAST	20	PETTITON U/S 34	OMP (COMM)/47/2024	45426	BHARAT BROADBAND NETWORK LIMITED Vs BIRLA CABLES LIMITED	Deepayan Mandal(P),	9953808868	45701	275	NO	Contested	--	--	--
				PETTITON U/S 34	OMP (COMM)/50/2024	45428	BHARAT BROADBAND NETWORK LIMITED Vs BIRLA CABLES LIMITED	Deepayan Mandal(P),	9953808868	45701	273	NO	Contested	--	--	--
				COMERCIAL SUIT	CS (COMM)/72/2019	43558	TRIPITAK MARKETING LLP Vs JHAVERIFLEXO INDIA LIMITED	M.K. SHAH(P),	9810433636	45702	2144	YES	Contested	--	--	--
				COMERCIAL SUIT	CS (COMM)/2462/2024	45444	STATE BANK OF INDIA Vs VINOD BHOT	VARUN CHANDIOK(P),	9818365119	45702	258	YES	Contested	--	--	--
				COMERCIAL SUIT	CS (COMM)/2902/2024	45497	CANARA BANK HASMI BEGUM Vs	Pratap Chandra Rana(P),	9990366723	45694	197	YES	Contested	--	--	--
31	MS. ANU GROVER BALIGA	SOUTH-EAST	21	COMMERCIAL SUIT	CS DJ 147/2021	10-02-2021	REGENT ENTERPRISES LTD. Vs. MAGNITECH ENGINEERS	MANOJ KUMAR GARG	9811411861	03-02-2025	1454	--	--	--	--	--
				COMMERCIAL SUIT	CS COMM 523/2023	30-05-2023	SUNITA RANI Vs. M/RELIANCE INFOCOMM LTD.	MISHAL VIJ JIO	8800386667	13-02-2025	625	--	--	--	--	--

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				ARBITRATION CONCILIATION ACTQ	AND ARBTN 165/18	26-05-2018	LEARNING ENGLISH MEDIUM HIGH SCHOOL Vs. M/S EDU SMART SERVICES PVT LTD	AMANDEEP SINGH	9711570956	28-02-2025	2470	--	--	--	--	
				ARBITRATION CONCILIATION ACTQ	AND OMP COMM 1/19	03-01-2019	HAMDARD PUBLIC SCHOOL Vs. EDU SMART SERVICES PVT LTD.	AMANDEEP SINGH	9711570956	28-02-2025	2248	--	--	--	--	
				ARBITRATION CONCILIATION ACTQ	AND OMP COMM 3/19	08-01-2019	LITTLE ANGLES HIGH SCHOOL Vs. EDU SMART SERVICES PVT LTD	AMANDEEP SINGH	9711570956	28-02-2025	2243	--	--	--	--	
32	SH. BHUPESH KUMAR	SOUTH-EAST	22	COMMERCIAL CASE	CS DJ/156/2023	01-03-2023	HIND PRIVATE AERO LOGISTICS PVT LTD AND ANR	TERMINAL LIMITED VS SAHAI MARINE LOGISTICS PVT LTD AND ANR	SAVYACHI K	9910081428	19-02-2025	721	YES	Contested	--	--
				COMMERCIAL CASE	ARB. A. (COMM.)/4/2024	04-09-2024	SMT. RUCHI GOYAL Vs M/S FINANCIAL SERVICES PVT. LTD.	DEEPAK AGARWAL	9650335116	14-02-2025	163	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/22/2024	12-01-2024	ARVINDER SINGH PURI Vs ASHMEET SAHNI PROPRIETOR OF M/S. SHASHI FABRICS INDIA	MAYANK WADHWA	9999916544	14-02-2025	399	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/216/2024	23-03-2024	SH. JOGINDER KUMAR Vs M/S ROYALE SPORTSWEAR AND ANR.	NAVEEN KUMAR DALAL	9810347420	13-02-2025	327	YES	Contested	--	--	
				COMMERCIAL CASE	CS (COMM)/179/2021	19-03-2021	OPPLE LIGHTING INDIA PVT. LTD. Vs VIPUL RUPANI	ATUL KUMAR	7838899913	24-02-2025	1438	YES	Contested	--	--	
33	MS. NEERA BHARIHOKE DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	23	COMMERCIAL CASE	ARBTN/177/2018	06-07-2018	M/S D.S. COMTECH LTD Vs M/S HARMONY INC	PVT DEEPAK KHURANA	---	10-02-2025	2411	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS DJ/125/2019	08-02-2019	RAHMAT ALI Vs JAMIL AHMAD	YOGI SHARMA	9717153888	11-02-2025	2195	YES	CONTESTED	---	---	
				COMMERCIAL CASE	OMP (COMM.)/22/2021	07-04-2021	M/S TIRUPATI SANKALP RETAILERS PVT. LTD. Vs M/S SAMSUNG INDIA ELECTRONICS PVT. LTD.	PVINAYAK MARWAH	9810522185	07-02-2025	1402	YES	CONTESTED	---	---	
				COMMERCIAL CASE	CS DJ/152/2021	11-02-2021	AKIL AHMAD (COUNTERCLAIM) Vs RAHMAT ALI	M.N. SIDDIQUI	---	11-02-2025	1461	YES	CONTESTED	---	---	
34	MS. NIRJA BHATIA, LD. DISTRICT JUDGE (COMMERCIAL COURT-07)DIGITAL, SOUTH-EAST, SAKET COURT	SOUTH-EAST	30	30	CS(COMM)	295/24	20.04.2024	B.K. Trader Vs The New India Assurance	Mr. Manoj Kumar	9810675719	03.02.2025	289	-	Dismissed	-	
				30	OMP (COMM)	79/24	30.11.2024	Manohar Chaudhary Vs Sudershan India	Ankur Singh	9811126091	15.02.2025	77	-	Dismissed	-	
35	SH. RAJ KUMAR TRIPATHI DISTRICT JUDGE(COMMERCIAL COURT)	SOUTH-EAST	39	CS COMM	666/23	18.07.23	THE JAMMU & KASHMIR BANK VS NISHAR AHMED ROTHORE	SOAYIB QURESHI	8800543987	01.02.25	564	NO	DECREED	NO	NO	

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				CS DJ	1221/18	20.08.18	SKH SHEET METALS COMPONENTS PVT SUNIL MONGA VS GUPTA	SOURABH	99999031721	07.02.25	2363	NO	DECREED	NO	NO	
				CS COM	158/24	13.03.24	P N B VS HRIDAY RAM PANDAY	VICRAM GOLA	9811244209	12.02.25	336	NO	DISMISS	NO	NO	
				CS COM	269/2019	13.11.2018	SIVANDANA COMMERCIAL VS COUNTAINER CORPPORATION OF INDIA LTD	R K PAHWA	9540889100	13.11.2018	2286	NO	DECREED	NO	NO	
				CS COM	632/22	04.07.2022	MS SPOTON LOGISTICS PVT VS MS DESIGNER EXPERTS	AMBER SACHDEVA	9821961222	18.02.2025	960	NO	DECREED	NO	NO	
				CS COM	346/20	10.12.20	OPPLE LIGHTING INDIA PVT VS MS JAY BIZ SOLUTIONS THROUGH ITS PROPRIETOR JAY RAM PRASANNA	ATUL KUMAR	7828899913	22.02.2025	1535	NO	DECREED	NO	NO	
36	SH. PITAMBER DUTT, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	209	RECOVERY	178/2024	04-06-2024	SHREE OVERSEAS VS WELLCOAT SHINE IND. PVT.LTD.	BALAJI KUMARI VS. DURGESH VS. NAMAN RAJ	-	22-02-2025	258	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	249/2024	29-08-2024	AKSHITIZ BIRMANI VS. ALIAS ANIL BIRMANI VS. KRISHNA STORE	PAWANI TYAGI VS. SHUANGI SHARMA	-	28-02-2025	179	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	275/2024	17-09-2024	AYUSH VS. SHAILESH VERMA	MANOJ KUMAR VS. R K SHARMA	-	28-02-2025	161	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	193/2023	20-05-2023	PACE COMPUTECH INDIA P LTD. VS. LOHUMS CLEANTECH P LTD.	VIPIN SINGHANIA VS. AMAN VERMA	-	22-02-2025	637	YES	CONTESTED	NIL	NIL	
			209	RECOVERY	275/2022	31-08-2022	ANIL KUMAR GOYAL VS. SH. MADAN LAL BANSAL	RITU GUPTA VS. JAIVEER SEHRAWAT	-	27-02-2025	906	YES	CONTESTED	NIL	NIL	
			209	SECTION 34	17/2023	05-10-2023	M/S SINGH EARTH ENTERPRISES VS. M/S CHOLAMANDALAM INVESTMENT AND FINANCE COMPANY LTD.	PAWANI VS. SPODDAR VS. SUMIT KUMAR	-	22-02-2025	502	-	CONTESTED	NIL	NIL	
37	MS. RUBY ALKA GUPTA, DISTRICT JUDGE (COMMERCIAL COURT)	EAST	101	CS Comm	216/2022	14-07-2022	STATE BANK OF INDIA VS. PAPPU GUPTA	SHIV K TYAGI VS. ASSOCIATES	8811059032	03-02-2025	935	YES	DECREED	03-02-2025	ON SAME DAY	
38	SH. SANJEEV KUMAR MALHOTRA, DISTRICT JUDGE (COMMERCIAL)-01	NORTH EAST	201, New Building KKD	C.S. (COMM)/	79/2023	14-08-2023	SMT. BEENA TRIPATHI VS. SH. VIJAY BANSAL	SHAILENDER NEGI	8860141196	12-02-2025	256	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	36/2024	01-04-2024	Rahul Jain Vs M/s Vishal Trading Company	VIJAY SINGH	8882525642	19-02-2025	678	-	CONTESTED	No Execution filed till date	-	
				C.S. (COMM)/	75/2022	27-07-2022	LEVI STRAUSS AND CO VS. AMAN OJHA TRADING ASSOCIATED CHOTA PALIKA BAZAAR	UNITED VS. UNITED	826843455	25-02-2025	324	-	CONTESTED	No Execution filed till date	-	

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39	SH. BRIJESH KUMAR, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	301, New Court SHD/KKD/Delhi Building	CS(COMMERCIAL)	CS (COMM) 384/23	31-07-2023	MR. JITENDER KUMAR WADHWA VS T.R. SAWHNEY MOTORS PVT LTD	PAWAS AGGARWAL	9873632138	11/02/2025	561	YES	DISMISSED	EXECUTION NOT FILED	NO			
			301, New Court SHD/KKD/Delhi Building	CS(COMMERCIAL)	MISC DJ 905/2024	25/11/2024	K K MITTAL VS RAJIV SHARMA	sumit nandvani	7011541912	17/02/2025	84	NO	ALLOWED	EXECUTION NOT FILED	NO			
			301, New Court SHD/KKD/Delhi Building	CS(COMMERCIAL)	CS(COMM) 46/2024	16/01/2024	TARSHAM MITTAL VS RAHUL GUPTA	sumit nandvani	7011541912	18/02/2025	399	YES	DISMISSED	EXECUTION NOT FILED	NO			
			301, New Court SHD/KKD/Delhi Building	CS(COMMERCIAL)	CS (COMM) 258/2024	26/04/2024	UNION BANK OF INDIA VS KANANKANANK ENTERPRISES	samarendra kumar	9999114922	19/02/2025	299	YES	DECREED	EXECUTION NOT FILED	NO			
			301, New Court SHD/KKD/Delhi Building	CS(COMMERCIAL)	CS (COMM) 21/2024	09/01/2024	NAVEEN KUMAR TANEJA VS TARUN ARORA	pramod singh	9871724396	20/02/2025	408	YES	DECREED	EXECUTION NOT FILED	NO			
			301, New Court SHD/KKD/Delhi Building	CS(COMMERCIAL)	CS(COMM) 40/2023	25/01/2023	GLOBE EXPRESS SERVICES PVT LTD VS M/S TEXTILES CRAFT	shariq j riyaz	9906070001	22/02/2025	759	YES	DECREED	EXECUTION NOT FILED	NO			
40	MS. KIRAN BANSAL, DISTRICT JUDGE, (COMMERCIAL COURT)	SHAHDARA	ROOM NO 208	Commercial	OMP (COMM)/1/2024	20-01-2024	Sangeeta Vs Aar Kay Finlease Pvt Ltd	Monu Kumar(P)	9811447103	04-02-2025	370	Yes	ALLOWED	Execution not filed	nil			
			ROOM NO 208	Commercial	CS (COMM)/163/2024	07-03-2024	Punjab National Bank Vs Deepika Jain	Girish Chander(P),	9654336403	18-02-2025	348	Yes	DECREED	Execution not filed	nil			
			ROOM NO 208	Commercial	CS (COMM)/278/2024	13-05-2024	Punjab National Bank Vs Rihan Sanitations Through Proprietor Shri Liyakat	Sanjay Kumar(P),	9871980045	19-02-2025	282	Yes	DECREED	Execution not filed	nil			
			ROOM NO 208	Commercial	CS (COMM)/470/2023	20-09-2023	IDBI BANK LTD VS ANURAG SHUKLA	Dinesh k gupta	9718764007	28-02-2025	387	Yes	DECREED		nil			
41	SH. SANJAY SHARMA-II, DISTRICT JUDGE, COMMERCIAL COURT	SHAHDARA	303, New Court SHD/KKD/Delhi Building	CS (COMMERCIAL)	CS (COMM) 33/2024	11-01-2024	M/S BIOCON ELECTRIC PVT LTD THROUGH ARK MR DINESH CHAND SHARMA VS M/S VISION POINTTHROUGH PROP. M/S ANANT...	AMARENDRA KR. DUBEY	9599801188	27/02/2025	369	YES	DECREED	EXECUTION NOT FILED	NO			
			303, New Court SHD/KKD/Delhi Building	CS (COMMERCIAL)	CS (COMM) 95/2024	06/02/2024	THE NANITAL BANK LIMITED VS SHRI SAINATH TRADERS	MANOJ GUPTA	9999846390	04/02/2025	413	YES	DECREED	EXECUTION NOT FILED	NO			
42	SH. PAWAN KUMAR MATTO DJ (COMM-04)	SHAHDARA	C.No 304		CS (COMM)/207/2023		SARAOGI SUPER SALES PVT. LTD. Vs AMARJIT SINGH	21-04-2023	SANJAY KUMAR PANWAR	8285672608	10-02-2025		661 DAYS	-	DECREED	Execution not filed till date		
					CS (COMM)/403/2022		M/S NAVBHARAT ENTERPRISE THROUGH ITS PARTNER SHRI ANUJ MITTAL	01-07-2022	A.K. JAIN	9350838495	28-02-2025		973 DAYS	-	DECREED	Execution not filed till date		

SR. NO.	COURT	DISTRICT	COURT ROOM	CASE TYPE	CASE NO.	DATE OF REGISTRATION	PETITIONER NAME VS RESPONDENT NAME	ADVOCATE	ADVOCATE MOBILE NUMBER	DATE OF DECISION	OF DAYS FOR DISPOSAL	WHETHER PRE-INSTITUTION MEDIATION TOOK PLACE	NATURE OF DISPOSAL (CONTESTED SETTLED)	DATE OF EXECUTION /N DECREE	NUMBER OF EXECUTIONS	ACT OF DAYS SECTION
47	SH. PANKAJ GUPTA, DISTRICT JUDGE (COMMERCIAL)	SOUTH WEST	603	Commercial Suit	CS COMM. 492/2024	30.09.2024	PUNJAB NATIONAL BANK VS M/S JKG SPICES	VED PRAKASH PERVESH KUMAR	9711900673, 8076367709	01.02.2025	124	YES	DECREED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 529/2023	10.11.2023	SUBIR BORKER VS BHARTIYA EXPORTERS	SRADHE SHAM ROHILLA, RAKESH	9911270755, 9643134361	03.02.2025	451	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 516/2024	15.10.2024	CANARA BANK VS REWA	SANJEEV CHOPRA, DEVENDER MOR	9711142200, 9990497000	10.02.2025	118	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 304/2023	22.06.2023	LOUIS VUITTON MALLETTIER VS RAHUL BOSE	MANKARAN SINGH, SUBHAM SHARMA	9650682928, 9830173208	11.02.2025	600	NO	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 280/2024	27.05.2024	RAJEEV BANSAL VS SURJIT SINGH	PARAS AGGARWAL, DHARMENDER SHARMA	9810600656, 9971640403	12.02.2025	261	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 395/2024	14.08.2024	M/S MOGLI LABS INDIA PVT LTD VS M/S BABAL FASHION	TARUN VERMA, YASHU RUSTAGI	9871495838, 8882149812	15.02.2025	185	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 522/2024	18.10.2024	BANK OF INDIA VS M/ATSUM	SAMERNDRA NATH SHUKLA, SHIVAM	9910717081, 7599052280	25.02.2025	130	YES	ALLOWED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	CS COMM. 558/2023	18.12.2023	ASHOK KUMAR VS VISHAL TAWDE	MANJIT SINGH, CHIRAG JAIN	9810326486, 9971625140	28.02.2025	438	YES	DISMISSED	NIL	NIL	RECOVERY SUIT
			603	Commercial Suit	COUNTER CLAIM 10/2024	01.04.2024	VISHAL TAWDE VS ASHOK KUMAR	MANJIT SINGH, CHIRAG JAIN	9810326486, 9971625140	28.02.2025	333	NO	REJECTED	NIL	NIL	RECOVERY SUIT

